

NOTE

HON'BLE THE CHIEF JUSTICE HAS BEEN PLEASED TO ORDER THAT IN ADDITION TO THE SUBJECTS ALREADY ALLOCATED TO HON'BLE MR. JUSTICE AJAY TEWARI IN ROSTER, REGULAR SECOND APPEALS BE ALSO LISTED FOR HEARING BEFORE HIS LORDSHIP IN URGENT CASES LIST FOR 28.07.2017 AND ONWARDS, MOTION AND REGULAR CASES LISTS FOR 31.07.2017 AND ONWARDS.

SD/-
REGISTRAR JUDICIAL
26.07.2017